

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Free ferry services at ten locations are in operation across the feeder canal of Farakka Barrage Project involving an expenditure of Rs.41 lakhs per annum.

(c) to (e). Farakka Barrage Project Authorities have already constructed three bridges across the feeder canal. Two more bridges across the feeder canal are under construction. Further replacement of ferry services by bridges depends upon the availability of funds and land for the approach to the bridges.

[English]

KUMARI MAMATA BANERJEE (Calcutta South): Mr. Speaker Sir, I draw your attention to a very highly objectionable statement ...*(Interruptions)*

MR. SPEAKER: Order please. First of all, I would like to thank the Members for cooperating. Secondly, my appeal to you is to cooperate a little more so that the most important financial business of the House is transacted as per the Constitutional provisions. I am aware of the fact that many of the Members have very good points to raise and I am inclined to give them an opportunity. But if you all agree, I will give you full opportunity tomorrow and I request you to cooperate for today so that the business is transacted and sent to the other House.

*(Interruptions)*

KUMARI MAMATA BANERJEE: Sir, we are greatly agitated on this statement. *(Interruption)*

MR. SPEAKER: All of you will have an ample opportunity tomorrow. Shahabuddinji, you will also be given a chance to speak tomorrow.

KUMARI MAMATA BANERJEE: This country cannot be governed in this manner. Just look at this statement Sir. How can a responsible leader make such statements?

MR. SPEAKER: I will allow you tomorrow. You can raise this point tomorrow please.

KUMARI MAMATA BANERJEE: Please allow me just five minutes.

MR. SPEAKER: Mamtaji, it does not end if five minutes. Moreover, you will not be satisfied. I am inclined to give you more time so that you can give your considered and valuable opinions in detail. You don't have to give your opinions hurriedly in a short time.

I will have to make one more request. May I request you to cooperate today by sitting in the Lunch Hour also so that all the four Bills can be passed and sent to the other House? Tomorrow is Friday and these have to be passed today.

We shall now take up 'Papers to be laid on the Table'

12.01 hrs.

[English]

#### PAPERS LAID ON THE TABLE

*Annual Report and Review on the working of National Institute for visually Handicapped Dehradun for 1993-94 alongwith the statement showing reasons for delay in laying these papers etc.*

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the visually Handicapped, Dehra Dun, for year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the visually Handicapped, Dehradun, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (Placed in Library. See No. L.T. 7314/95)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for the Physically Handicapped, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for the Physically Handicapped, New Delhi, for the year 1993-94.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (Placed in Library. See No. L.T. 7315/95)
- (5) A copy of the National Commission for Minorities (Terms and Conditions of Services of the Officers and other Employees) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 68(E) in Gazette of India dated the 14th February, 1995, under sub-section (3) of section 15 of the National Commission for Minorities Act, 1992.

(Placed in Library. See No. L.T. 7316/95)

*Detailed Demands for Grants of the Ministry of Chemicals and Fertilizers for 1995-96.*

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): I beg to lay on the Table :

..... a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Chemicals and Fertilizers for 1995-96.

(Placed in Library. See No. L.T. 7317/95)

*Detailed Demands for Grants of the Ministry of Coal for 1995-96.*

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): I beg to lay on the Table:

..... a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal for the year 1995-96.

(Placed in Library. See No. L.T. 7318/95)

*Detailed Demands for Grants of the Ministry of Surface Transport for 1995-96 and statement showing reasons for the not laying the Annual Report and Accounts of Central Inland Water Transport Corporation for 1993-94 etc. within the stipulated period.*

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TITLER): I beg to lay on the Table:

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for the year 1995-96.

(Placed in Library. See No. L.T. 7319/95)

- (2) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the Central Inland Water Transport Corporation Limited for the year 1993-94 within the stipulated period of nine months after the close of the Accounting year.

(Placed in Library. See No. L.T. 7320/95)

- (3) A copy of the Notification No. G.S.R.692 (E) (Hindi and English versions) published in Gazette of India dated the 16th September, 1994 approving the Bombay Port Trust Employees (Allotment and Occupancy of Residence) Amendment Regulations, 1994, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

(Placed in Library. See No. L.T. 7321/95)

*Petroleum and Minerals Pipelines (Acquisition of Right of user in Land) Amendment Rules 1995 etc.*

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): I beg to lay on the Table:

- (1) A copy of the Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Rules, 1995 (Hindi and English versions) published in Notification No. G.S.R.100 (E) in Gazette of India dated the 1st March, 1995, under sub-section (3) of

section 17 of the Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act, 1962.

(Placed in Library. See No. L.T. 7322/95)

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 1995-96.

(Placed in Library. See No. L.T. 7323/95)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of working of the Oil and Natural Gas Corporation Limited, New Delhi, for the period from June 23, 1993 to January 31, 1994.

- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the period from June 23, 1993 to January 31, 1994 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (3) above.

(Placed in Library. See No. L.T. 7324/95)

*Detailed Demands for Grants of the Ministry of Steel for 1995-96.*

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table:

..... a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel for the year 1995-96.

(Placed in Library. See No. L.T. 7325/95)

*Detailed Demands for Grants of the Department of Post for 1995-96.*

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : I beg to lay on the Table:

..... a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of post for the year 1995-96.

(Placed in Library. See No. L.T. 7326/95)

*Review on the working of and Annual Report of National Film Development Corporation Ltd., Bombay for 1993-94.*

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi

and English versions under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) Review by the Government of the working of the National Film Development Corporation Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the National Film Development Corporation Limited, Bombay, for the year 1993-94 along with Audited Accounts and comments of the Comptroller and Auditor General thereof.

(Placed in Library. See No. L.T. 7327/95)

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 1995-96.

(Placed in Library See No. L.T. 7327A/95)

*Detailed Demands for Grants of the Department of Ocean Development for 1995-96.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Eduardo Faleiro, I beg to lay on the Table :

a copy of the Detailed Demand for Grants (Hindi and English versions) of the Department of Ocean Development for the year 1995-96.

(Placed in Library. See No. L.T. 7328/95)

*Detailed Demands for Grants of the Ministry of Industry for 1995-96 etc.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shrimati Krishna Sahi, I beg to lay on the Table :

a copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Industry for the year 1995-96.

(Placed in Library. See No. L.T. 7329/95)

*Report of the Comptroller and Auditor General of India for year ended March '92 etc.*

THE MINISTRY OF FINANCE (SHRI MANMOHAN SINGH): On behalf of Shri M.V. Chandrashekhara Murthy, I beg to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India (Government of Jammu and Kashmir) for the year ended the 31st March, 1992, under article 151(2) of the Constitution read with clause (c) (iv) of the Proclamation dated the 18th July, 1990

issued by the President in relation to the State of Jammu and Kashmir.

- (2) A copy each of the following Papers (Hindi and English versions) under clause (c) (iv) of the Proclamation dated the 18th July, 1990 issued by the President in relation of the State of Jammu and Kashmir:

- (i) Finance Accounts of the Government of Jammu and Kashmir for the year 1991-92.

(Placed in Library See No. L.T. 7330/95)

- (ii) Appropriation Accounts of the Government of Jammu and Kashmir for the year 1991-92.

(Placed in Library See No. L.T. 7331/95)

- (3) A copy of the Detailed Demand for Grants (Hindi and English versions) of the Parliament, Secretariats of the President and Vice-President and Union Public Service Commission for the year 1995-96.

(Placed in Library see No. L.T. 7332/95)

*Statement showing action taken by the Govt. On various Assurances, promises and undertakings given by the Ministers etc.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table :

- (1) A copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurance, promises and undertakings given by the Ministers during the various sessions of Eighth, Ninth and Tenth Lok Sabha:

- (i) Statement No. XXX- Seventh Session, 1986

(Placed in Library. See No. L.T. 7334/95)

- (ii) Statement No. XXXVIII - Ninth Session, 1987

(Placed in Library. See No. L.T. 7335/95)

- (iii) Statement No. XI - Tenth Session, 1988

(Placed in Library. See No. L.T. 7336/95)

- (iv) Statement No. XXXVI - Thirteenth Session, 1989

(Placed in Library. See No. L.T. 7337/95)

- (v) Statement No. XXXIV - Second Session, 1990

(Placed in Library. See No. L.T. 7338/95)

- (vi) Statement No. XXX - Third Session, 1990

(Placed in Library. See No. L.T. 7339/95)

- (vii) Statement No. XXV - Seventh Session, 1991

(Placed in Library. See No. L.T. 7340/95)

Eight  
Lok  
Sabha

Ninth  
Lok  
Sabha

- (viii) Statement No. XXVII - First Session, 1991  
(Placed in Library. See No.L.T. 7341/95)
- (ix) Statement No. XXIII - Second Session, 1991  
(Placed in Library. See No.L.T. 7342/95)
- (x) Statement No. XXII - Third Session, 1992  
(Placed in Library. See No.L.T. 7343/95)
- (xi) Statement No. XX - Fourth Session, 1992  
(Placed in Library. See No.L.T. 7344/95)
- (xii) Statement No. XVII - Fifth Session, 1992  
(Placed in Library. See No.L.T. 7345/95)
- (xiii) Statement No. XVI - Sixth Session, 1993  
(Placed in Library. See No.L.T. 7346/95)
- (xiv) Statement No. XII - Seventh Session, 1993  
(Placed in Library. See No.L.T. 7347/95)
- (xv) Statement No. XI - Eighth Session, 1993  
(Placed in Library. See No.L.T. 7348/95)
- (xvi) Statement No. IX - Ninth Session, 1994  
(Placed in Library. See No.L.T. 7349/95)
- (xvii) Statement No. VI - Tenth Session, 1994  
(Placed in Library. See No.L.T. 7350/95)
- (xviii) Statement No. IV - Eleventh Session, 1994  
(Placed in Library. See No.L.T. 7351/95)
- (xix) Statement No. II - Twelfth Session, 1994  
(Placed in Library. See No.L.T. 7352/95)

Tenth  
Lok  
Sabha

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 1995-96.

(Placed in library. See No. L.T. 7353/95)

*Detailed Demands for Grants of the Ministry of Non-conventional Energy for year 1995-96.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri S. Krishna Kumar, I beg to lay on the Table :

a copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Non-Conventional Energy Sources for the year 1995-96.

(Placed in Library. See No. L.T.7353A/95)

*Detailed Demand for Grants of the Ministry of Health and Family Welfare for 1995-96*

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C.SILVERA): I beg to lay on the Table :

a copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 1995-96.

(Placed in Library see No.L.T. 7354/95)

12.05 hrs

[English]

## ESTIMATES COMMITTEE

### STATEMENT

SHRI BHUPINDER SINGH HOODA (Rohtak): I beg to lay on the Table Statement (Hindi and English versions) showing action taken by Government on the recommendations contained in the following Reports:

- (1) Eighth Report of the Estimates Committee (Ninth Lok Sabha) on action taken by Government on the recommendations contained in their Eighty-Second Report (Eighth Lok Sabha) on the Ministry of Information and Broadcasting—AI: India Radio and Doordarshan.
- (2) Twenty-Eighth Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Fourth Report (10th Lok Sabha) on the Ministry of Communications (Department of Telecommunications)-Telecommunications.
- (3) Fortieth Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the Recommendations contained in their Thirty-First Report (Tenth Lok Sabha) on the Ministry of Home Affairs-System of Administration in Union Territories.
- (4) Forty-Third report of the Estimates Committee (10th Lok Sabha) on action taken by Government on the recommendations contained in their Seventeenth Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Revenue) - Central Board of Excise and Customs.

12.05 ½ hrs

[English]

## PUBLIC ACCOUNTS COMMITTEE

Eighty-eighth, Eighty-ninth, Ninety-first and Ninety-third Reports

SHRI SHARAD DIGHE (Bombay North Central ): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Eighty-Eighth Report on excesses over Voted Grants and Charged Appropriation (1992-93) and Action taken on 60th report of Public Accounts Committee (10th Lok Sabha).
- (2) Eighty-Ninth Report on Tube making plant at Jabalpur.